

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-28-2020

Yaniv Benahim alias Atala

... Petitioner.

Versus

State of Goa
and anr.

... Respondents.

Shri Damodar Dhond, Advocate for the Petitioner.

Shri Gaurish Nagvenkar, Addl. Public Prosecutor for the Respondents.

Coram : Nutan D. Sardessai. J.

Dated :30th July, 2020

P.C.:

Shri Gaurish Nagvenkar, learned Addl. Public Prosecutor submits that Shri S. R. Rivanker, learned Special Public Prosecutor would be appearing in the matter and seeks time.

In view thereof, stands over on 04.08.2020.

Nutan D. Sardessai, J.

MF/-